

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/255/2020



This the 12th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ravi Kumar, Age 35 years – (Group-B-NG), S/o Sh. Ashok Kumar, R/o Mohalla Purani Poonch, Ward No. 16, Tehsil Haveli, District Poonch.

.....Applicant

(Advocate:- Mr. Ajit Verma-**Not Present**)

Versus

1. Union Territory of J&K, Through Commissioner/Secretary, Health and Medical Education Department, Civil Sectt. Jammu/Srinagar.
2. Director Health Service Department, Jammu.
3. Director, Health Mission, Jammu, Jammu.
4. Chief Medical Officer, (Vice Chairman, Director Health Society), Poonch.
5. Block Medical Officer, Mandi, Poonch.
6. Chief Medical Officer, Ramban.

.....Respondents

(Advocates: Mr. Amit Gupta, ld. A.A.G.
Mr. Rajesh Thappa, ld. DAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today. Mr. Amit Gupta, learned AAG and Mr. Rajesh Thappa, learned DAG appear for their respective respondents.

2. On the last previous dates also i.e. 05.10.2020 and 19.01.2021, nobody had joined the video conference on behalf of the applicant and the

case was listed today i.e. 12.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed due to non appearance of the applicant.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/